

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

36/241-242/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.02.2018**

**NAME OF THE COMPANY: Sh. Vinay Kumar Aggarwal & Anr. Vs. Uniworld
Builders Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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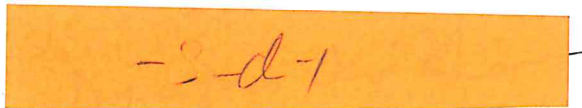
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|--|-------------------------|------------------------------------------------------------------------------|--|--|
| | For the Petitioner (s): | Mr. Krishnendu Datta, Mr. Aditya Gupta and Mr. Harsh Pratap Shahi, Advocates | | |
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| | For the Respondent (s): | Mr. Kunal Mimani, Advocate for R 4&5. | | |
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ORDER

Ld. Counsels for the parties are present and submit that the matter is being heard by the Regular Bench and the same be posted before it.

Let the matter be posted on 19.3.2018 before the Regular Bench.



**(Deepa Krishan)
Member (T)**



**(R. Varadharajan)
Member (J)**